

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH**

O.A. No.480/Jodhpur/2012

Jodhpur, this the 10th day of December, 2012.

HON'BLE MR. B.K.SINHA, ADMINISTRATIVE MEMBER

Bhopal Dan Sandhu S/o Shri Choth Dan aged 50 years, Telecom Technical Assistant in the Office of Sub Divisional Engineer (MDF & Trunk-CFA), Bharat Sanchar Nigam Limited, Telegram Office, Sardarpura, Jodhpur; R/o 60 Krishna Nagar, Banar Road, Jodhpur.

Applicant

[Through Mr. Vijay Mehta]

Versus

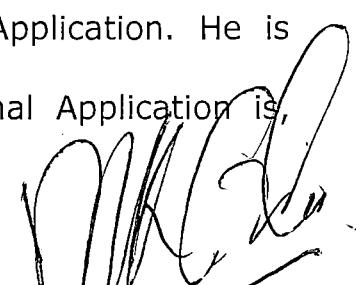
1. Bharat Sanchar Nigam Limited through the Chairman-cum-Managing Director, Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, Harish Chandra Mathur Lane, Janpath, New Delhi.
2. General Manager, Bharat Sanchar Nigam Limited, Door Sanchar Zila, Subhash Nagar, Pal Road, Jodhpur.
3. Assistant General Manager, Bharat Sanchar Nigam Limited (Administration & HR), Subhash Nagar, Pal Road, Jodhpur.
4. Sub Divisional Engineer (MDF & Trunk-CFA), Bharat Sanchar Nigam Limited, Telegram Office, Sardarpura, Jodhpur.

Respondents

ORDER

BY THE BENCH:

The learned counsel for the applicant Mr. Vijay Mehta, Advocate, seeks to withdraw this Original Application. He is permitted to withdraw the same. The Original Application is, therefore, dismissed as withdrawn.



(B.K.Sinha)
Administrative Member

jrm